

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :26-02-2022

Date : 26.02.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deal ing Sec tion	Se at
1	9434 /202 2	26.02. 2022	WPC (O AC) - 1218/ 2012	T. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No -)
2	9435 /202 2	26.02. 2022	WP (C) - 4319/ 2022	S.C. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-16		WRIT BRAN CH-3	(S ea t No - 14)
3	9436 /202 2	26.02. 2022	WPC (O AC) - 920/2 012	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 14)
4	9437 /202 2	26.02. 2022	WP (C) - 5207/ 2022	L.D.SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 14)
5	9438 /202 2	26.02. 2022	WPC (O A) - 24/20 13	A.K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 14)
6	9439 /202	26.02. 2022	WPC (O A) -	M/S DURGA PRASAD PANIGRAHI	C.O .	COUR T	Order Dtd. 2022-02-18			(S ea

	2		1774/ 2017			NO. 3 OLD				t No - 14)
7	9440 /202 2	26.02. 2022	CONTC - 1438/ 2022	S.K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 14)
8	9441 /202 2	26.02. 2022	WP (C) - 5425/ 2022	A.K.MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 14)
9	9442 /202 2	26.02. 2022	CONTC - 1436/ 2022	S.K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 14)
10	9443 /202 2	26.02. 2022	TRP (C))- 106/2 021	K.SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 14)
11	9444 /202 2	26.02. 2022	CONTC - 1431/ 2022	L.D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 14)
12	9445 /202 2	26.02. 2022	TRP (C))- 106/2 021	BALARAM SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 14)
13	9446 /202 2	26.02. 2022	CONTC - 1437/ 2022	S.K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 14)

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14	9447/2022	26.02.2022	TRP (C) - 160/2020	BALARAM SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-18		(Seat No - 14)
15	9448/2022	26.02.2022	WP (C) - 5366/2022	P.C.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
16	9449/2022	26.02.2022	TRP (C) - 160/2020	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-18		(Seat No - 109)
17	9450/2022	26.02.2022	WP (C) - 5365/2022	P.C.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
18	9451/2022	26.02.2022	WP (C) - 5364/2022	P.C.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
19	9452/2022	26.02.2022	TRP (C) - 409/2021	J.P.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23	M.J.C.	(Seat No - 1)
20	9453/2022	26.02.2022	TRP (C) - 437/2021	K.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23	M.J.C.	(Seat No - 1)
21	9454/2022	26.02.2022	BLAPL -	B. SINGH	C.O.	COURT	Order Dtd. 2022-02-25	CRIMINAL	(Seat

	2		9050/ 2020			NO. 25			MISC -1	t No - 5)
2 2	9455 /202 2	26.02. 2022	TRP (C) - 65/20 22	P.K.MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 5)
2 3	9456 /202 2	26.02. 2022	WP (C) - 6144/ 2021	M. BARAL	C.O .	COUR T NO. 24	Order Dtd. 2022-02-24			(S ea t No - 5)
2 4	9457 /202 2	26.02. 2022	TRP (C) - 52/20 22	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		M.J. C.	(S ea t No - 1)
2 5	9458 /202 2	26.02. 2022	WP (C) - 6144/ 2021	M. BARAL	C.O .	COUR T NO. 24	Order Dtd. 2022-02-24			(S ea t No - 1)
2 6	9459 /202 2	26.02. 2022	TRP (C) - 49/20 22	P.BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		M.J. C.	(S ea t No - 1)
2 7	9460 /202 2	26.02. 2022	TRP (C) - 36/20 22	N.MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		M.J. C.	(S ea t No - 1)
2 8	9461 /202 2	26.02. 2022	TRP (C) - 66/20 22	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 1)
2 9	9462 /202 2	26.02. 2022	WP (C) - 17730 /2014	S.S.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 1)

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30	9463/2022	26.02.2022	WP (C) - 39506/2021	N.C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
31	9464/2022	26.02.2022	WP (C) - 1427/2022	S.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24		WRIT BRANCH-8	(Seat No - 41)
32	9465/2022	26.02.2022	WP (C) - 17730/2014	K.P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
33	9466/2022	26.02.2022	WP (C) - 5041/2022	K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24			(Seat No - 111)
34	9467/2022	26.02.2022	WP (C) - 5081/2022	SUBASH CH PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23			(Seat No - 111)
35	9468/2022	26.02.2022	CONTC - 7612/2021	B.D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24			(Seat No - 111)
36	9469/2022	26.02.2022	TRP (C) - 56/2022	S.K.SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-23		M.J.C.	(Seat No - 1)
37	9470/2022	26.02.2022	WP (C) -	R.R. DAS	C.O.	COURT	Order Dtd. 2022-02-25			(Seat

	2		2653/ 2022			NO. 3 OLD				t No - 1)
3 8	9471 /202 2	26.02. 2022	WP (C) - 5067/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 1)
3 9	9472 /202 2	26.02. 2022	WP (C) - 5193/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		WRIT BRAN CH-1	(S ea t No - 2)
4 0	9473 /202 2	26.02. 2022	WP (C) - 2652/ 2022	R.R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 2)
4 1	9474 /202 2	26.02. 2022	WP (C) - 5074/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 2)
4 2	9475 /202 2	26.02. 2022	WP (C) - 5177/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 2)
4 3	9476 /202 2	26.02. 2022	WP (C) - 5072/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 2)
4 4	9477 /202 2	26.02. 2022	WP (C) - 34046 /2021	B.K.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 2)
4 5	9478 /202 2	26.02. 2022	WP (C) - 5175/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 2)
4	9479	26.02.	WP (C)	SUBASH CH PANI	C.O	COUR	Order Dtd.			(S

6	/2022	2022	- 5070/ 2022		.	T NO. 1	2022-02-23			ea t No - 2)
47	9480 /2022	26.02. 2022	WP (C) - 31174 /2021	DINESH KUMAR PANDA	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 2)
48	9481 /2022	26.02. 2022	CONTC - 1543/ 2022	M/S.GYANENDRA CHANDRA SWAIN	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 2)
49	9482 /2022	26.02. 2022	WP (C) - 4820/ 2022	A.K. NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
50	9483 /2022	26.02. 2022	WP (C) - 2479/ 2022	S.BARIK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 4)
51	9484 /2022	26.02. 2022	WP (C) - 5078/ 2022	SUBASH CH PANI	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 10 4)
52	9485 /2022	26.02. 2022	WP (C) - 5260/ 2022	R.K.MAHABHOI	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 4)
53	9486 /2022	26.02. 2022	WPC (O AC) - 2750/ 2012	H.K.PANDA	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 10 4)

54	9487/2022	26.02.2022	WP (C) - 15184/2017	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-25			(Seat No - 104)
55	9488/2022	26.02.2022	WP (C) - 4860/2022	S.D. SWAIIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-23			(Seat No - 104)
56	9489/2022	26.02.2022	WP (C) - 14398/2017	A.K.ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Seat No - 104)
57	9490/2022	26.02.2022	WP (C) - 5509/2022	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 104)
58	9491/2022	26.02.2022	WP (C) - 31175/2021	DINESH KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 104)
59	9492/2022	26.02.2022	WP (C) - 5222/2022	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 104)
60	9493/2022	26.02.2022	WP (C) - 3722/2022	K.C. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-23			(Seat No - 104)
61	9494/2022	26.02.2022	WP (C) - 5282/2022	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-25			(Seat No - 104)

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6 2	9495 /202 2	26.02. 2022	WP (C) - 4917/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		WRIT BRAN CH-6	(S ea t No - 26)
6 3	9496 /202 2	26.02. 2022	WP (C) - 5474/ 2022	M.R.ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 26)
6 4	9497 /202 2	26.02. 2022	WP (C) - 4918/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23			(S ea t No - 26)
6 5	9498 /202 2	26.02. 2022	TRP (C))- 434/2 021	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16			(S ea t No - 26)
6 6	9499 /202 2	26.02. 2022	CRLRE V- 196/2 019	M/S.ASUTOSH TRIPATHY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-25		CRIM INAL REVI SION	(S ea t No - 4)
6 7	9500 /202 2	26.02. 2022	TRP (C))- 434/2 021	BISWARANJAN DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16			(S ea t No - 4)
6 8	9501 /202 2	26.02. 2022	WP (C) - 2639/ 2022	K.P.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 4)
6 9	9502 /202 2	26.02. 2022	WP (C) - 5385/ 2022	P.L. MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-24		WRIT BRAN CH (DIV	(S ea t No

						OLD			ISIO N BENC H)	- 10 9)
7 0	9503 /202 2	26.02. 2022	WP (C) - 5110/ 2022	ANIMA KUMARI DEI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)
7 1	9504 /202 2	26.02. 2022	WPC (O AC) - 2694/ 2017	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)
7 2	9505 /202 2	26.02. 2022	WP (C) - 25137 /2017	P.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 10 9)
7 3	9506 /202 2	26.02. 2022	WP (C) - 4948/ 2022	D.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)
7 4	9507 /202 2	26.02. 2022	WPC (O AC) - 2695/ 2017	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)
7 5	9508 /202 2	26.02. 2022	WPC (O AC) - 843/2 013	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 10 9)
7 6	9509 /202 2	26.02. 2022	WP (C) - 5334/ 2022	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)

77	9510/2022	26.02.2022	WPC (OAC) - 953/2013	D.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 109)
78	9511/2022	26.02.2022	WP (C) - 5311/2022	S.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 109)
79	9512/2022	26.02.2022	WPC (O A) - 1024/2012	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 109)
80	9513/2022	26.02.2022	MACA- 865/2015	A.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-24			(Seat No - 109)
81	9514/2022	26.02.2022	WP (C) - 2308/2022	P.C.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 109)
82	9515/2022	26.02.2022	WPC (O A) - 1030/2012	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 109)
83	9516/2022	26.02.2022	MACA- 784/2018	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-24			(Seat No - 109)
84	9517/2022	26.02.2022	WP (C) - 2309/2022	P.C.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-25			(Seat No - 109)

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8 5	9518 /202 2	26.02. 2022	CRLRE V- 390/2 021	S.K. SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-02-22			(S ea t No - 10 9)
8 6	9519 /202 2	26.02. 2022	WPC (O A) - 1259/ 2013	D.SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 10 9)
8 7	9520 /202 2	26.02. 2022	WP (C) - 5526/ 2022	R.K.MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25		WRIT BRAN CH-5	(S ea t No - 32)
8 8	9521 /202 2	26.02. 2022	CONTC - 1508/ 2022	MR.H.K.ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
8 9	9522 /202 2	26.02. 2022	CONTC - 1507/ 2022	MR.H.K.ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
9 0	9523 /202 2	26.02. 2022	WP (C) - 5245/ 2022	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
9 1	9524 /202 2	26.02. 2022	CONTC - 1506/ 2022	MR.H.K.ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
9	9525	26.02.	CONTC	M.K.MOHNATY	C.O	COUR	Order Dtd.			(S

2	/2022	2022	- 1385/ 2022		.	T NO. 3 OLD	2022-02-25			ea t No - 32)
93	9526 /2022	26.02. 2022	WP (C) - 4976/ 2022	S.K.SAHU	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
94	9527 /2022	26.02. 2022	WP (C) - 4942/ 2022	H.K.PATRA	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 32)
95	9528 /2022	26.02. 2022	WP (C) - 5046/ 2022	H.K.DAS	C.O.	COUR T NO. 6	Order Dtd. 2022-02-25		WRIT BRAN CH-7	(S ea t No - 5)
96	9529 /2022	26.02. 2022	WP (C) - 12685 /2014	BALARAM SINGH	C.O.	COUR T NO. 8	Order Dtd. 2022-02-24			(S ea t No - 5)
97	9530 /2022	26.02. 2022	CONTC - 1375/ 2022	S.K.SAHU	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 5)
98	9531 /2022	26.02. 2022	CONTC - 1521/ 2022	MR.SANTOSH KUMAR MOHANTY	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 5)
99	9532 /2022	26.02. 2022	WPC (O AC) - 170/2 018	P.K.MALLICK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-25		OA Bran ch	(S ea t No - 1)
100	9533 /2022	26.02. 2022	CONTC - 1367/ 2022	ASISH KUMAR RAY	C.O.	COUR T NO.	Order Dtd. 2022-02-25			(S ea t

			2022			3 OLD				No - 1)
1 0 1	9534 /202 2	26.02. 2022	WPC (O AC) - 168/2 018	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25		OA Bran ch	(S ea t No - 1)
1 0 2	9535 /202 2	26.02. 2022	WP (C) - 21969 /2013	R.M.NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 0 3	9536 /202 2	26.02. 2022	WPC (O APC) - 169/2 018	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 0 4	9537 /202 2	26.02. 2022	WPC (O AC) - 2691/ 2017	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 0 5	9538 /202 2	26.02. 2022	WPC (O AC) - 2692/ 2017	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 0 6	9539 /202 2	26.02. 2022	WPC (O AC) - 2693/ 2017	P.K.MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 0 7	9540 /202 2	26.02. 2022	WPC (O AC) - 2005/ 2011	B.B.MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-17			(S ea t No - 1)
1 0 8	9541 /202 2	26.02. 2022	WPC (O A) - 517/2 012	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 1)
1 0 0	9542 /202	26.02. 2022	CONTC -	TAPAN SWAIN	C.O .	COUR T	Order Dtd. 2022-02-25			(S ea

9	2		1388/ 2022			NO. 3 OLD				t No - 1)
1 1 0	9543 /202 2	26.02. 2022	WP (C) - 12674 /2010	K.N.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-22			(S ea t No - 1)
1 1 1	9544 /202 2	26.02. 2022	WP (C) - 4145/ 2022	P.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 2	9545 /202 2	26.02. 2022	BLAPL - 9816/ 2021	B.K.PATI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 3	9546 /202 2	26.02. 2022	BLAPL - 9939/ 2021	J.P.KAR	C.O .	COUR T NO. 23	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 4	9547 /202 2	26.02. 2022	BLAPL - 546/2 022	S.K.SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 5	9548 /202 2	26.02. 2022	BLAPL - 867/2 022	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 6	9549 /202 2	26.02. 2022	WP (C) - 18497 /2021	A.T.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-25			(S ea t No - 1)
1 1 7	9550 /202 2	26.02. 2022	WP (C) - 18497 /2021	LOKANATH SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-02-25			(S ea t No - 1)

118	9551/2022	26.02.2022	WP (C) - 3883/2022	M.R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No - 1)
119	9552/2022	26.02.2022	WP (C) - 9215/2021	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Seat No - 1)
120	9553/2022	26.02.2022	WP (C) - 5266/2022	M.BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No - 1)
121	9554/2022	26.02.2022	WP (C) - 7910/2018	G.C.JENA	C.O.	COURT NO. 23	Order Dtd. 2022-02-25			(Seat No - 1)
122	9555/2022	26.02.2022	WP (C) - 32012/2021	H.K. MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2022-02-25	WRIT BRANCH-5		(Seat No - 21)
123	9556/2022	26.02.2022	WP (C) - 2341/2022	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No - 21)
124	9557/2022	26.02.2022	WP (C) - 2329/2022	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No - 21)
125	9558/2022	26.02.2022	WP (C) - 14078/2015	S.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-25	WRIT BRANCH-2		(Seat No - 45)
1	9559	26.02.	WA-	N.ROUT	C.O.	CHIE	Order Dtd.		M.J.	(S

26	/2022	2022	389/2017		.	F JUSTICE'S COURT	2022-02-23		C.	Seat No - 1)
127	9560/2022	26.02.2022	WP (C) - 39212/2021	A. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2022-02-23			(Seat No - 1)
128	9561/2022	26.02.2022	WA-184/2022	D. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2022-02-24		WRIT APPEAL	(Seat No - 1)
129	9562/2022	26.02.2022	WA-185/2022	D. PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2022-02-24		WRIT APPEAL	(Seat No - 1)
130	9563/2022	26.02.2022	WP (C) - 3007/2022	B.P. PANI	C.O.	COURT NO. 3	Order Dtd. 2022-02-24			(Seat No - 1)
131	9564/2022	26.02.2022	WP (C) - 3007/2022	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-24			(Seat No - 1)
132	9565/2022	26.02.2022	WP (C) - 7910/2018	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-02-25			(Seat No - 1)
133	9566/2022	26.02.2022	WP (C) - 36799/2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-25		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
134	9567/2022	26.02.2022	WP (C) - 2770/	T. BAG	C.O.	COURT NO.	Order Dtd. 2022-02-24		WRIT BRANCH	(Seat

			2022			3			(DIV ISIO N BENC H)	No - 10 3)
1 3 5	9568 /202 2	26.02. 2022	WP (C) - 6401/ 2013	M.JATI	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25			(S ea t No - 10 3)
1 3 6	9569 /202 2	26.02. 2022	WP (C) - 505/2 022	P.K.MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)	
1 3 7	9570 /202 2	26.02. 2022	WP (C) - 505/2 022	P.K.LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)	
1 3 8	9571 /202 2	26.02. 2022	WP (C) - 5277/ 2022	M.R.BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)	
1 3 9	9572 /202 2	26.02. 2022	WP (C) - 36694 /2021	S.K.SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-02-23		(S ea t No - 10 8)	
1 4 0	9573 /202 2	26.02. 2022	WP (C) - 36694 /2021	D.K.SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-02-23		(S ea t No - 10 8)	
1 4 1	9574 /202 2	26.02. 2022	WP (C) - 17447	R.K.PANDA	C.O .	COUR T NO.	Order Dtd. 2022-02-23		(S ea t	

			/2021			3				No - 108)
142	9575/2022	26.02.2022	WP (C) - 1657/2022	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
143	9576/2022	26.02.2022	WP (C) - 2173/2022	D.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
144	9577/2022	26.02.2022	ABLAP L- 3097/2020	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
145	9578/2022	26.02.2022	ABLAP L- 3096/2020	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
146	9579/2022	26.02.2022	ABLAP L- 3094/2020	S.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
147	9580/2022	26.02.2022	ABLAP L- 3089/2020	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-02-25			(Seat No - 118)
148	9581/2022	26.02.2022	ABLAP L- 3084/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No -

										118)
149	9582/2022	26.02.2022	ABLAP L-3062/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
150	9583/2022	26.02.2022	ABLAP L-3054/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
151	9584/2022	26.02.2022	ABLAP L-3050/2020	RABI SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
152	9585/2022	26.02.2022	ABLAP L-3083/2020	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
153	9586/2022	26.02.2022	ABLAP L-3080/2020	G.R.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
154	9587/2022	26.02.2022	ABLAP L-18759/2019	G.R.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
155	9588/2022	26.02.2022	ABLAP L-3049/2020	GANESWAR JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-25			(Seat No - 118)
155	9589/2022	26.02.2022	ABLAP L-	S. K. SINGH	C.O.	COURT	Order Dtd. 2022-02-25			(Seat

6	2		3040/ 2020			NO. 9 OLD				t No - 11 8)
1 5 7	9590 /202 2	26.02. 2022	ABLAP L- 3024/ 2020	J. D. MUDULI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-25			(S ea t No - 11 8)
1 5 8	9591 /202 2	26.02. 2022	ABLAP L- 3003/ 2021	A. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-25		CRMI NAL MISC -2	(S ea t No - 15)
1 5 9	9592 /202 2	26.02. 2022	ABLAP L- 3001/ 2020	S. K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-25			(S ea t No - 15)
1 6 0	9593 /202 2	26.02. 2022	ABLAP L- 2994/ 2020	M.K.PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-25			(S ea t No - 15)
1 6 1	9594 /202 2	26.02. 2022	ABLAP L- 2956/ 2020	RAHUL SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-25			(S ea t No - 15)
1 6 2	9595 /202 2	26.02. 2022	ABLAP L- 2955/ 2020	P. K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-25			(S ea t No - 15)
1 6 3	9596 /202 2	26.02. 2022	ABLAP L- 2951/ 2020	LOKANATH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-25			(S ea t No - 15)

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164	9597/2022	26.02.2022	ABLAP L-2986/2020	D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
165	9598/2022	26.02.2022	ABLAP L-2950/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
166	9599/2022	26.02.2022	ABLAP L-2946/2020	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
167	9600/2022	26.02.2022	ABLAP L-2984/2020	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
168	9601/2022	26.02.2022	ABLAP L-2945/2020	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
169	9602/2022	26.02.2022	ABLAP L-2942/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2022-02-25			(Seat No - 15)
170	9603/2022	26.02.2022	ABLAP L-2978/2020	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 15)
171	9604/2022	26.02.2022	ABLAP L-2940/	RAHUL SETHI	C.O.	COURT NO.	Order Dtd. 2022-02-25			(Seat

			2020			8				No-15)
172	9605/2022	26.02.2022	ABLAP L-2912/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Seat No-15)
173	9606/2022	26.02.2022	ABLAP L-2961/2020	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No-15)
174	9607/2022	26.02.2022	ABLAP L-597/2020	UJJWALA PRADEEP BAG	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Seat No-15)
175	9608/2022	26.02.2022	ABLAP L-2957/2020	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No-15)
176	9609/2022	26.02.2022	ABLAP L-2996/2020	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No-15)
177	9610/2022	26.02.2022	BLAPL -9494/2021	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No-15)
178	9611/2022	26.02.2022	BLAPL -1029/2022	B.P.TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No-15)

179	9612/2022	26.02.2022	CRLA-320/2021	P.L.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-25		CRIMINAL APPEAL	(Seat No - 1)
180	9613/2022	26.02.2022	CRLA-68/2022	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-02-25		CRIMINAL APPEAL	(Seat No - 1)
181	9614/2022	26.02.2022	CRLA-447/2021	M.R. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-02-25			(Seat No - 1)
182	9615/2022	26.02.2022	ABLAP L-52/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No - 1)
183	9616/2022	26.02.2022	BLAPL - 6950/2021	J.R. NAYAK	GENERAL		Order Dtd. 2022-02-25			(Seat No - 1)
184	9617/2022	26.02.2022	CRLMC - 72/2021	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2022-02-25		CRIMINAL MISC -3	(Seat No - 3)
185	9618/2022	26.02.2022	CRLMC - 264/2016	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-25		CRIMINAL MISC -3	(Seat No - 14)
186	9619/2022	26.02.2022	BLAPL - 5662/2021	M.R. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 14)
187	9620/2022	26.02.2022	CRLMC - 2347/	R.K.MAHABHOI	C.O.	COURT NO.	Order Dtd. 2022-02-25		CRIMINAL MISC	(Seat No - 1)

			2021			11			-3	No-9)
188	9621/2022	26.02.2022	CRLMC - 2010/2021	B.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-25		CRIMINAL MISC -3	(Seat No-4)
189	9622/2022	26.02.2022	BLAPL - 7767/2021	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-25			(Seat No-4)
190	9623/2022	26.02.2022	BLAPL - 7511/2021	H.K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No-4)
191	9624/2022	26.02.2022	BLAPL - 7965/2021	S.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-02-24			(Seat No-4)
192	9625/2022	26.02.2022	WP (C) - 8182/2021	UDAY KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No-4)
193	9626/2022	26.02.2022	WP (C) - 8713/2013	T.K.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-02-24			(Seat No-4)
194	9627/2022	26.02.2022	WP (C) - 5271/2009	A. K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-24			(Seat No-4)
195	9628/2022	26.02.2022	WP (C) - 8713/2013	M.R.MALLA	C.O.	COURT NO. 16	Order Dtd. 2022-02-24			(Seat No-4)
1	9629	26.02.	WP (C)	J. C. BARAL	C.O	COUR	Order Dtd.			(S

96	/2022	2022	- 12299 /2008		.	T NO. 3	2022-02-24			ea t No - 4)
197	9630 /2022	26.02. 2022	WP (C) - 5550/ 2016	P.N.NAYAK	C.O.	COUR T NO. 3	Order Dtd. 2022-02-24			(S ea t No - 4)
198	9631 /2022	26.02. 2022	WP (C) - 14237 /2008	BALARAM SINGH	C.O.	COUR T NO. 3	Order Dtd. 2022-02-24			(S ea t No - 4)
199	9632 /2022	26.02. 2022	WP (C) - 9025/ 2017	T.K.NAYAK	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 4)
200	9633 /2022	26.02. 2022	WP (C) - 15026 /2009	A. C. JENA	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 4)
201	9634 /2022	26.02. 2022	ITA- 88/20 12	TAPAN KUMAR NAYAK	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 4)
202	9635 /2022	26.02. 2022	WP (C) - 11067 /2016	D.K.SAHU	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 4)
203	9636 /2022	26.02. 2022	ITA- 29/20 12	TAPAN KUMAR NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-24			(S ea t No - 4)
204	9637 /2022	26.02. 2022	WP (C) - 11067 /2016	T.K.NAYAK	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 4)

205	9638/2022	26.02.2022	WP (C) - 10671/2009	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-22			(Seat No - 4)
206	9639/2022	26.02.2022	WP (C) - 11039/2016	BIKRAM BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 4)
207	9640/2022	26.02.2022	WP (C) - 8008/2008	M.R.MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 4)
208	9641/2022	26.02.2022	WP (C) - 8008/2008	C.R. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 4)
209	9642/2022	26.02.2022	WP (C) - 1131/2007	S.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 4)
210	9643/2022	26.02.2022	WP (C) - 1131/2007	M.R.MALLA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 4)
211	9644/2022	26.02.2022	ABLAP L- 1573/2022	B.K. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-23		CRIMINAL MISC -1	(Seat No - 7)
212	9645/2022	26.02.2022	WP (C) - 232/2020	B.K.DAS	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No - 7)

213	9646/2022	26.02.2022	WP (C) - 232/2020	M.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No - 7)
214	9647/2022	26.02.2022	WP (C) - 4729/2015	M/S.ASHOK KUMAR SARANGI, A.C.SARANGI, B.K.THATOEI	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No - 7)
215	9648/2022	26.02.2022	WP (C) - 4729/2015	K.K.JENA	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No - 7)
216	9649/2022	26.02.2022	WP (C) - 4571/2022	R.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No - 122)
217	9650/2022	26.02.2022	WP (C) - 7625/2010	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-24			(Seat No - 122)
218	9651/2022	26.02.2022	WP (C) - 6650/2008	M.R.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-23			(Seat No - 122)
219	9652/2022	26.02.2022	WP (C) - 13211/2007	A.K.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No - 122)
220	9653/2022	26.02.2022	WP (C) - 20956/2010	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(Seat No - 122)

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2 2 1	9654 /202 2	26.02. 2022	WP (C) - 8662/ 2007	B.R. SENAPATI	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-23			(S ea t No - 12 2)
2 2 2	9655 /202 2	26.02. 2022	WP (C) - 8661/ 2007	B.R. SENAPATI	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-23			(S ea t No - 12 2)
2 2 3	9656 /202 2	26.02. 2022	SA- 257/1 997	S. SUNDAR	GEN ERA L		Order Dtd. 2016-02-22		SECO ND APPE AL	(S ea t No - 2)
2 2 4	9657 /202 2	26.02. 2022	SA- 257/1 997	S. SUNDAR	GEN ERA L		Order Dtd. 2016-02-22		SECO ND APPE AL	(S ea t No - 2)
2 2 5	9658 /202 2	26.02. 2022	CMP- 153/2 020	M.MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-25			(S ea t No - 2)
2 2 6	9659 /202 2	26.02. 2022	CMP- 93/20 22	T.K.MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-23			(S ea t No - 2)
2 2 7	9660 /202 2	26.02. 2022	CMP- 93/20 22	HRUDANANDA MOHAPATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-23			(S ea t No - 2)
2 2 8	9661 /202 2	26.02. 2022	CMP- 1742/ 2016	P.K.MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-24			(S ea t No - 2)
2 2	9662 /202	26.02. 2022	CMP- 1742/	ASHUTOSH MOHANTY	C.O .	COUR T	Order Dtd. 2022-02-24			(S ea

9	2		2016			NO. 25				t No - 2)
2 3 0	9663 /202 2	26.02. 2022	WPC (O AC) - 132/2 013	H.K.DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-02-23			(S ea t No - 2)
2 3 1	9664 /202 2	26.02. 2022	CMP- 158/2 022	A.K.ROUL	C.O .	COUR T NO. 22	Order Dtd. 2022-02-25		WRIT BRAN CH-8	(S ea t No - 40)
2 3 2	9665 /202 2	26.02. 2022	WP (C) - 209/2 022	D.K.SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-02-04			(S ea t No - 40)
2 3 3	9666 /202 2	26.02. 2022	WP (C) - 21627 /2010	P.K.SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 40)
2 3 4	9667 /202 2	26.02. 2022	WP (C) - 14556 /2010	B.R. SENAPATI	C.O .	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 40)
2 3 5	9668 /202 2	26.02. 2022	WP (C) - 698/2 010	B.R. SENAPATI	C.O .	COUR T NO. 5	Order Dtd. 2022-02-24			(S ea t No - 40)
2 3 6	9669 /202 2	26.02. 2022	WP (C) - 13076 /2010	A.K.ROUL	C.O .	COUR T NO. 5	Order Dtd. 2022-02-24			(S ea t No - 40)
2	9670	26.02.	WP (C)	B.K.PATI	C.O	COUR	Order Dtd.			(S

37	/2022	2022	- 6772/ 2010		.	T NO. 5	2022-02-24			ea t No - 40)
238	9671 /2022	26.02. 2022	WP (C) - 11332 /2010	B.K.PATI	C.O.	COUR T NO. 5	Order Dtd. 2022-02-24			(S ea t No - 40)
239	9672 /2022	26.02. 2022	WP (C) - 3522/ 2009	G.ROUT	C.O.	COUR T NO. 16	Order Dtd. 2022-02-24			(S ea t No - 40)
240	9673 /2022	26.02. 2022	WP (C) - 3522/ 2009	D.NAYAK	C.O.	COUR T NO. 16	Order Dtd. 2022-02-24			(S ea t No - 40)
241	9674 /2022	26.02. 2022	WP (C) - 27985 /2020	P.K.MISHRA	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-24			(S ea t No - 40)
242	9675 /2022	26.02. 2022	SA- 132/1 996	SUVENDU BARIK	GEN ERA L		Order Dtd. 1998-12- 23Petition,Anne xure,Misc.case,		SECO ND APPE AL	(S ea t No - 6)
243	9676 /2022	26.02. 2022	WP (C) - 2279/ 2022	P. C. DAS	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24		WRIT BRAN CH-3	(S ea t No - 28)
244	9677 /2022	26.02. 2022	WP (C) - 5042/ 2022	MAHESWAR JENA	C.O.	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 28

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2 4 5	9678 /202 2	26.02. 2022	WP (C) - 5003/ 2022	H. K. PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-25			(S ea t No - 28)
2 4 6	9679 /202 2	26.02. 2022	CMP- 812/2 021	T. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-01-06			(S ea t No - 28)
2 4 7	9680 /202 2	26.02. 2022	CMP- 802/2 021	P.K. PATRI	C.O .	COUR T NO. 22	Order Dtd. 2022-02-24		WRIT BRAN CH-6	(S ea t No - 35)
2 4 8	9681 /202 2	26.02. 2022	CMP- 1219/ 2018	R. R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-02-23			(S ea t No - 35)
2 4 9	9682 /202 2	26.02. 2022	CMP- 1219/ 2018	R. K. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-23			(S ea t No - 35)
2 5 0	9683 /202 2	26.02. 2022	CMP- 1/202 2	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-24			(S ea t No - 35)
2 5 1	9684 /202 2	26.02. 2022	WP (C) - 2256/ 2022	BIJENDRA MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-24			(S ea t No - 35)
2 5 2	9685 /202 2	26.02. 2022	WP (C) - 4846/	PRAMOD KUMAR JENA	C.O .	COUR T NO.	Order Dtd. 2022-02-25			(S ea t

			2022			22				No-35)
253	9686/2022	26.02.2022	WP (C) - 4299/2022	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No-35)
254	9687/2022	26.02.2022	WP (C) - 1899/2022	D. K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No-35)
255	9688/2022	26.02.2022	WP (C) - 1898/2022	SK. KALIMUDDIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No-35)
256	9689/2022	26.02.2022	WP (C) - 39824/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-25			(Seat No-35)
257	9690/2022	26.02.2022	CRLA-165/2021	P. K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2022-02-24		CRIMINAL APPEAL	(Seat No-1)
258	9691/2022	26.02.2022	WPCRL - 7/2022	LINGARAJ SINGH	C.O.	COURT NO. 9	Order Dtd. 2022-02-24			(Seat No-1)
259	9692/2022	26.02.2022	WP (C) - 4101/2022	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-25		WRIT BRANCH-1	(Seat No-30)
26	9693/2022	26.02.2022	CRLMC -	P. BARIK	C.O.	COURT	Order Dtd. 2022-02-23		CRIMINAL	(Sea

0	2		2473/ 2018			NO. 9 OLD			MISC -3	t No - 3)
2 6 1	9694 /202 2	26.02. 2022	CRLMC - 26/20 08	G.SUNDARA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-21			(S ea t No - 3)
2 6 2	9695 /202 2	26.02. 2022	CRLMC - 2810/ 2019	A.K.MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		CRIM INAL MISC -3	(S ea t No - 4)
2 6 3	9696 /202 2	26.02. 2022	JCRLA - 11/20 14	OHCLSC	GEN ERA L		Order Dtd. 2021-03-25			(S ea t No - 4)
2 6 4	9697 /202 2	26.02. 2022	JCRLA - 140/2 005	OHCLSC	GEN ERA L		Order Dtd. 2017-09-16		CRIM INAL APPE AL	(S ea t No - 6)
2 6 5	9698 /202 2	26.02. 2022	CRLMC - 2964/ 2016	A. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-23		CRIM INAL MISC -1	(S ea t No - 6)
2 6 6	9699 /202 2	26.02. 2022	WPC (O AC) - 985/2 013	R K MAHABHOI	GEN ERA L		Order Dtd. 2022-02-23		OA Bran ch	(S ea t No - 1)
2 6 7	9700 /202 2	26.02. 2022	WP (C) - 5516/ 2022	S. K. ROUT	C.O .	COUR T NO. 9	Order Dtd. 2022-02-25		WRIT BRAN CH-5	(S ea t No - 32)
2 6 8	9701 /202 2	26.02. 2022	WPC (O AC) - 3159/ 2011	S. SAMAL	C.O .	COUR T NO. 9	Order Dtd. 2022-02-22			(S ea t No - 32)

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269	9702/2022	26.02.2022	WP (C) - 4926/2022	D. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-02-23		WRIT BRANCH-6	(Seat No - 26)
270	9703/2022	26.02.2022	ABLAP L- 2409/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 26)
271	9704/2022	26.02.2022	ABLAP L- 2060/2021	N.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 26)
272	9705/2022	26.02.2022	ABLAP L- 1476/2021	J. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(Seat No - 26)
273	9706/2022	26.02.2022	ARBA- 10/2020	B. N. SWARNKAR	C.O.	COURT NO. 17	Order Dtd. 2022-02-24			(Seat No - 26)
274	9707/2022	26.02.2022	WP (C) - 2855/2022	R. C. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-09			(Seat No - 26)
275	9708/2022	26.02.2022	ABLAP L- 1058/2020	A B MALLICK	GENERAL		Order Dtd. 2022-02-10			(Seat No - 26)
276	9709/2022	26.02.2022	SA- 176/1990	J P KAR	GENERAL		Order Dtd. 2022-01-03Judgement			(Seat No - 26)

							Dtd. 2022-01-03, Appeal memo,			No - 26)
277	9710 /2022	26.02.2022	CMP-613/2021	P K SWAIN	GENERAL		Order Dtd. 2022-01-03		WRIT BRANCH-5	(Seat No - 32)
278	9711 /2022	26.02.2022	CMP-1356/2017	J P KAR	GENERAL		Petition Annexure, Entire Order,	EXCEPT HANDWRITING	WRIT BRANCH-6	(Seat No - 16)
279	9712 /2022	26.02.2022	WP (C) - 13484 /2017	M K MOHANTY	GENERAL		Order Dtd. 2021-11-26			(Seat No - 16)
280	9713 /2022	26.02.2022	WP (C) - 19369 /2017	A MOHANTY	GENERAL		Order Dtd. 2021-12-11			(Seat No - 16)
281	9714 /2022	26.02.2022	WP (C) - 6486 /2010	P K DASH	GENERAL		Order Dtd. 2022-02-22			(Seat No - 16)
282	9715 /2022	26.02.2022	WP (C) - 20087 /2016	P K LENKA	GENERAL		Order Dtd. 2022-02-22		WRIT BRANCH-5	(Seat No - 23)
283	9716 /2022	26.02.2022	WP (C) - 5355 /2019	P K LENKA	GENERAL		Order Dtd. 2022-02-09			(Seat No - 23)

284	9717/2022	26.02.2022	WP (C) - 13211/2007	A K SAHOO	GENERAL		PetitionAnnexure,			(Seat No - 23)
285	9718/2022	26.02.2022	WP (C) - 22641/2010	P K MISHRA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 23)
286	9719/2022	26.02.2022	WP (C) - 22639/2010	P K MISHRA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 23)
287	9720/2022	26.02.2022	WP (C) - 22640/2010	P K MISHRA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 23)
288	9721/2022	26.02.2022	WP (C) - 23143/2010	P K MISHRA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 23)
289	9722/2022	26.02.2022	WP (C) - 34788/2020	A SAHOO	GENERAL		Order Dtd. 2020-12-14			(Seat No - 23)
290	9723/2022	26.02.2022	WP (C) - 3719/2008	J P KAR	GENERAL		Order Dtd. 2021-12-13			(Seat No - 23)
291	9724/2022	26.02.2022	WP (C) - 1860/2022	A K SARANGI	GENERAL		Petition			(Seat No

										-23)
292	9725/2022	26.02.2022	MACA-356/2015	S K SAHOO	GENERAL		Order Dtd. 2021-12-19			(Seat No - 23)
293	9726/2022	26.02.2022	MACA-1122/2014	S K SAHOO	GENERAL		Order Dtd. 2022-02-26			(Seat No - 23)
294	9727/2022	26.02.2022	CONTC - 7376/2021	J P KAR	GENERAL		Order Dtd. 2022-06-24	CONT EMPT		(Seat No - 1)
295	9728/2022	26.02.2022	CONTC - 7283/2021	A SAHOO	GENERAL		Order Dtd. 2022-02-02			(Seat No - 1)
296	9729/2022	26.02.2022	CONTC - 7649/2021	P K LENKA	GENERAL		PetitionEntire Order,			(Seat No - 1)
297	9730/2022	26.02.2022	CRLRE V-980/2010	A K SWAIN	GENERAL		Entire Order	EXPT. ORDER NO 1	CRIM INAL REVI SION	(Seat No - 1)
298	9731/2022	26.02.2022	CRLRE V-568/2015	A K SWAIN	GENERAL		Order Dtd. 2016-07-27		CRIM INAL REVI SION	(Seat No - 4)
299	9732/2022	26.02.2022	ABLAP L-5164/2020	A K SAHOO	GENERAL		Order Dtd. 2020-12-01			(Seat No - 4)

3 0 0	9733 /202 2	26.02. 2022	WP (C) - 5908/ 2008	S K DAS	GEN ERA L	PetitionAnnexur e,Entire Order,	WRIT BRAN CH-4	(S ea t No - 37)
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